

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

132.C.P.(IB)/3(MB)2021

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.11.2021**

NAME OF THE PARTY: GARODIA CHEMICALS LIMITED

SECTION 10 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Kunal Kanungo, a/w Mr. Jineshkumar Gandhi i/b Arihant Associates, Ld. Counsel for the Petitioner present.
2. Counsel for the Petitioner seeks withdrawal of the present petition. In view of the fact that they would prefer for Pre-Packaged Insolvency Resolution Process Petition. Petition is **dismissed as not pressed.**

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR